

के.प्र.अ. (प्रक्रिया) नियमावली के नियम 22 के अन्तर्गत नि शुल्क प्रति

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JODHPUR BENCH JODHPUR**

**COPY OF ORDER DATED: 21.12.09 PASSED  
MA 175/2009 IN OA 211/2008**

*Avtar Singh Lubana Vs. U.O. 1. & on*

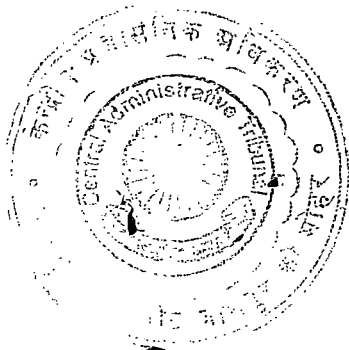
MA No. 175/2009 in OA No. 211/2008  
Date of Order: 03.12.2009

None present for the parties.

The Applicant seeks liberty to approach the Court of the Chief Commissioner for Persons with Disabilities, and therefore reserving liberty, he seeks that the O.A. may be dismissed as withdrawn.

The applicant is given liberty to approach the Court of the Chief Commissioner for Persons with Disabilities.

Accordingly, this M.A. No. 175/2009 stands allowed and the O.A. No. 211/2008 stands dismissed as withdrawn.



*sd-*  
[ V.K. Kapoor ]  
Administrative Member

*sd-*  
[ Dr. K.B. Suresh ]  
Judicial Member

CERTIFIED TRUE COPY  
Dated .. 08.12.2009

nlk

*YGD*  
सदस्य न्यायाधीश (न्याय)  
सेशन ऑफिस (जुडि)  
केन्द्रीय प्रशासनिक अपिलेशन  
Central Administrative Tribunal  
जोधपुर न्यायाधीश, जोधपुर  
Jodhpur Bench, Jodhpur.

Part II and III destroyed  
in my presence on 2/8/15  
under the supervision of  
section officer ( ) as per  
order dated 07/07/2015

Section officer (Record)